THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) and (b) The four coal blocks namely Tara, Parsa, Parsa East and Kante Basan located in the 'No-Go' areas in Hasdeo-Arand coalfield in Surguja district of Chhattisgarh have been accorded approval by the Ministry of Environment and Forests (MoEF) under the Forest (Conservation) Act, 1980.

- (c) None of the above mentioned coal blocks has been allocated to private companies.
- (d) to (f) Do not arise in view of reply given at (c) above.

Acquisition of mines by CIL

3415. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of COAL pleased to state:

- (a) whether it is a fact that the Coal India Limited (CIL) is likely to go overseas for mine acquisitions;
 - (b) if so, the details of the proposals approved;
 - (c) the total investment proposed; and
 - (d) the return and the banefit that is likely to accrue to the country?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) Yes. sir.

- (b) No proposals have been approved till date.
- (c) A provision of Rs. 6000 crores has been made in the Budget Estimate (BE) of 2011-12 for investment abroad.
 - (d) As no proposal has been approved, no cost benefit analysis is possible.

Contract workers in Central public sector undertakings

3416. SHRI O. T. LEPCHA: Will the Minister of COAL bc pleased to state:

- (a) the names and location of Central public sector undertakings working under the Minishry ;
 - (b) the number of labourers appointed therein during the last three years;